

**Mr. Speaker:** So many hon. Members pleaded that he might be given an opportunity, but he has not availed of it.

**Alloy and Special Steel Plant at Durgapur**

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\*483. { **Shri B. K. Das:**  
**Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Shri M. L. Dwivedi:**  
**Shri Morarka:**

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the project report of the Alloy and Special Steel Plant at Durgapur has been finalised;

(b) what would be the cost of the project; and

(c) by what time the setting up of the plant will be completed?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) Yes, Sir.

(b) According to the original project report, the estimated cost of the project was Rs. 500 million. Some revision in the estimate has been indicated, but since tenders for the equipment have already been invited, it is not proposed to revise the earlier estimate at this stage.

(c) In 1965-66.

**Shri B. K. Das:** May I know whether there would be any foreign collaboration for this project and if so, to what extent?

**Shri C. Subramaniam:** Yes, Sir. We have appointed a firm in Canada to give us the technical know-how and assist us in this matter: Messrs Atlas and Company.

**Shri Subodh Hansda:** Is there any scheme to fabricate parts of machinery for this steel plant in our country and if so, what percentage of the parts will be fabricated in this country and what would be the foreign exchange saving as a result of it?

**Shri C. Subramaniam:** That would be known only after the tenders have been submitted and we make a scrutiny of the tenders.

**Shri S. C. Samanta:** May I know whether any Indian consultant firm is helping this project and if so, what is the name of that firm?

**Shri C. Subramaniam:** Yes; Messrs Dastur and Company have helped in this project.

**Shri Daji:** May I know what shall be the capacity of this plant and how much credit we shall be able to take in the third Plan?

**Shri C. Subramaniam:** The present estimated capacity is about 51,000 tons of finished steel.

**Shri A. P. Jain:** May I know what types of special steel and alloy this Durgapur plant is going to manufacture and what will be the proportion of its manufactures to the total requirements of the country?

**Shri C. Subramaniam:** Tool, constructional, stainless, heat resistance and die blocks. With regard to the actual requirements of these categories during the third Plan, I should like to have separate notice.

**Shri Morarka:** This project was mooted sometime in the middle of the second Plan and we are now almost in the middle of the third Plan. May I know why this plant is moving so slowly and what steps Government are taking to expedite the progress of this project?

**Shri C. Subramaniam:** We are taking all steps to expedite it. Already tenders have been called for. Because it is a complicated project, some scrutiny has to be made. That is why there has been this delay.

**Shri B. K. Das:** May I know what percentage of our requirements will be met by production from this plant?

**Shri C. Subramaniam:** Roughly we might require about 1½ lakh to 2 lakh

tons of special steel of various varieties, but I do not know the figures with regard to each item.

**Shri Hanumanthaiya:** Is the alloy and steel plant at Bhadravati beginning its production earlier or the Durgapur plant.

**Shri C. Subramaniam:** There is no alloy and steel plant at present at Bhadravati. But there is a proposal to manufacture special steel at Bhadravati.

**Shri S. M. Banerjee:** Since the hon. Minister just now stated the capacity of this plant, I would like to know what will be the employment potential of this factory?

**Shri C. Subramaniam:** I am sorry, Sir, I do not have the figures with me at present.

**Shri Morarka:** For this project, Sir, we have the foreign consultants, then we have the production and know-how advisers, then we had the Indian consultants and finally we have the Hindustan Steel Company to scrutinise the report. Is it not a fact that because of these various consultants more time has been taken than is necessary?

**Shri C. Subramaniam:** As I have already stated, for the first time we are putting up an alloy and steel plant. Naturally, it is a complex plant and we have to take advantage of the various advice available. But now the scrutiny is over and we have called for tenders.

#### Central Board of Secondary Education

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\*484. { **Shri Harish Chandra Mathur:**  
**Shri P. R. Chakravarti:**

Will the Minister of Education be pleased to state:

(a) what is the scope and function of Central Board of Secondary Education;

(b) whether it will deal with schools in Centrally administered areas or go beyond these; and

(c) what are the outlines of Government scheme to have higher secondary schools all over with English and Hindi as medium of instructions?

**The Minister of Education (Dr. K. L. Shrimali):** (a) and (b). The reconstituted Central Board of Secondary Education shall conduct Higher Secondary Examination in a common syllabus and media of examination. Its services can be availed of by any secondary school in and outside India. All the Higher Secondary schools of Delhi have been affiliated to this Board.

(c) The scheme of providing educational facilities for the children of Central Government employees liable to transfer and other floating population is under consideration and its details are being worked out.

**Shri Harish Chandra Mathur:** Is it not a fact that at present all the higher secondary schools in a particular State are affiliated to the Board of that particular State; if so, will this arrangement not mean an encroachment upon the jurisdiction of the State Governments? May I know how the hon. Minister will explain this and what are the financial implications of this?

**Dr. K. L. Shrimali:** There is no question of encroaching on the rights of the State Governments. It is quite true that each State has its own Board. But there may be some institutions which cannot possibly have the regional language as the medium of examination. And, if affiliation is given to any school in a State it will be with the concurrence of the State Government. So there is no question of by-passing the State Government.

**Shri Harish Chandra Mathur:** It may be with the concurrence of the State Government. But how will the hon. Minister get over the constitutional difficulty? More particularly, may I know whether there would be two different standards for higher secondary examination in each State, one set by the Central Board of Education